

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1104
ANSWERED ON - 28/07/2021

INDICATORS USED FOR IDENTIFICATION OF VARIOUS TRIBES

1104. CH. SUKHRAM SINGH YADAV
SHRI VISHAMBHAR PRASAD NISHAD
SMT. CHHAYA VERMA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the Anthropological / Ethnological indicators used to identify Nomadic, Semi-Nomadic, Criminal Tribes by the Census Registrar in pre-independence periods say Census Year 1921 and 1931;
- (b) the region-wise list of castes identified under the categories of Nomadic, Semi-Nomadic and Criminal Tribes in these Censuses; and
- (c) the indicators used by the Census Registrar in post independence Census to identify Nomadic, Semi-Nomadic and De-Notified Tribes?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) No Anthropological/Ethnological indicators were used to identify Nomadic, Semi-Nomadic and Criminal Tribes by the Census Registrar in pre-independence periods in Census Year 1921 and 1931.

The information on Caste/Communities other than SCs/STs, are not collected in decadal Censuses since 1951 as a matter of policy of Union of India.

The Registrar General of India does not identify the information on Nomadic, Semi Nomadic and De-notified (Criminal) Tribes, except those who are already notified as SCs and STs.
